

SPECIAL BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/161(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS ALAKNANDA SPONGE IRON LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Prasun Mukherjee, Adv. : For Operational Creditor
Mr. Deepak Agarwal, Adv.

Mr. Tanoy Chakraborty, Adv. : For Corporate Debtor
Mr. Chhandak Dutta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel seeks time to file rejoinder. One week's time is allowed.
3. Post this matter on **22/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**